

**COURT-I  
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 1437 OF 2019 IN  
DFR NO. 2193 OF 2019**

**Dated : 5<sup>th</sup> August, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

<b>Jhajjar KT Transco Private Limited</b>	...	<b>Appellant(s)</b>
<b>Versus</b>		
<b>Haryana Electricity Regulatory Commission &amp; Anr.</b>	...	<b>Respondent(s)</b>

Counsel for the Appellant(s) : Ms. Poonam Verma  
Ms. Aparajita Upadhyay

**ORDER**

Learned counsel for the applicant/appellant may file affidavit of service by next date.

List the matter on **21.08.2019**.

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*vt/pk*